

# Call for Papers: RMLNLU Journal on Communication, Media, Entertainment & Technology Law [Volume 11]: Submit by 3rd February, 2024

## **About RMLNLU**

Dr. Ram Manohar Lohiya National Law University is an institute for law in Lucknow, Uttar Pradesh, India. Dr. RMLNLU was established in the year 2005, and since then, has been providing undergraduate and post-graduate legal education.

## **About the Journal Committee**

The Committee was constituted with the objective of promoting legal research and writing. Apart from conducting the RMLNLU International Legal Essay Writing Competition every year, the Committee annually publishes two peer-reviewed journals — the RMLNLU Law Review and the RMLNLU Journal on CMET (Communication, Media, Entertainment and Technology) Law. Both these journals publish articles, essays, case notes/comments and book reviews from contributors all over the world. The Journal Committee also runs a blog by the name of The RMLNLU Law Review which provides a platform for people in the field to express their opinions on contemporary legal issues.

# **About the Journal**

The RMLNLU Journal on Communication, Media, Entertainment & Technology Law (hereinafter 'the Journal') is an annual, student-edited, peer-reviewed law journal published by the Journal Committee of Dr. Ram Manohar Lohiya National Law University, Lucknow.

Through this Journal, the Committee aims to foster the spirit of writing and set in motion a discourse among knowledgeable intellectuals from various fields of law.

The Journal Committee is pleased to announce the call for papers for The RMLNLU Journal on Communication, Media, Entertainment & Technology Law, **Volume XI**.

This is a theme-based journal and only accepts submissions pertaining to the same.

# **Call for Papers**

The Journal accepts submissions from law students, academicians and legal professionals all over the country and abroad in the form of:

- Articles: 5000-7000 words. (These are evaluations of specific contemporary issues and aim at conceptualizing the issues in a unique and unconventional manner. The assessment of contemporary issues shall be appreciated, though not mandatory).
- Case notes/comments: 2000-3000 words. (These are assessments of the aim and legal impact of contemporary judgments and legislations).
- **Book Reviews:** 2000-3000 words. (Entries submitted under this category may present innovative evaluations of present literature).
- Essays: 4000-5000 words.

The submissions may be on any contemporary legal issue connected with media law and its

allied fields of communications, entertainment and technology. The authors are expected to

adhere to the prescribed word limit as indicated above.

Note: The prescribed word limits exclude Abstract, whose word limit is around 10 per cent of

the total length of the article, and footnotes, wherein speaking footnotes must be avoided

wherever possible.

Each of these entries shall be required to conform to the set of guidelines that follow.

**Submission Guidelines** 

The formatting shall be as per the following:

**Content** 

• Title: Bold, Underlined, Uppercase, Size 16, and Centre Aligned

• Headings: Bold, Uppercase, Size 14, and left-aligned.

• Font: Times New Roman

• Font size: 12 pts.

• Line spacing: 1.5

• Margin: 1" from all sides

• Alignment: Justified

**Footnotes** 

• Font: Times New Roman

• Font size: 10 pts.

• Line Spacing: 1.0

• Alignment: Left

All the sources in the footnotes must be properly cited strictly in accordance with the latest OSCOLA (4th edition) format. No endnotes or speaking footnotes (descriptive footnotes) are allowed.

### **General Instructions**

- 1. The submission should be original and non-plagiarised. They should exhibit originality in thought, critical evaluation, and careful interpretations. Submission of a paper shall be taken to imply that it is an unpublished work and is not being considered for publication elsewhere.
- 2. **Co-Authorship** to a maximum of **two members** is allowed. However, co-authorship is not allowed in "book reviews" and "case notes/comments".
- 3. Acknowledgement and Declaration by the author(s) **need not** be included.
- 4. The contents should in no way, directly or indirectly, indicate or reference the **identity of the author(s)**.
- 5. The author(s) must send in the **cover letter** in the **body of the mail**, which must contain all the relevant biographical details (Name of the author(s), their degrees, Designation, Name of College/University/Institution, Postal Address(es), Phone Number and email ID). A **separate attachment as a cover letter will not be entertained.**
- 6. The authors must attach **only one** manuscript to the mail which must include the abstract and the main content of the paper. The authors must refrain from adding any other information (such as personal information, declarations) in this manuscript.
- 7. The **file name** of the attached manuscript must be the name(s) of the author(s).
- 8. The **subject title** for the mail must be 'Article/Essay/Case Comment/Book Review for Volume XI'.

### **Declarations**

 Editors' decisions shall be final and binding. They reserve the sole rights to the publication of the selected articles in addition to, inter alia, any edits/amends/reproduction. 2. The contributions presented to and accepted for publication and the copyrights

therein shall be the intellectual property of the Journal Committee, Dr. RMLNLU.

How to submit?

The submissions may be emailed to **cmet.rmlnlu@gmail.com** in Microsoft Word (.doc or

.docx) format.

Please note, that only one submission per author or a team of co-authors is permissible. In

case of more than one submission, only the one received first would be considered for

review.

**Submission Deadline and Review** 

The deadline for submission of the manuscript is 3rd February 2024, 11:59 pm.

There shall be a rigorous review process comprising 3 stages and spanning 45 days. The

authors shall be intimated about the status of their manuscript at every stage.

**Contact Information** 

Priyanshi Bhageria: +91 8852012939

Mudrika Jha: +91 7529023999

Aarya Parihar: +91 6306002885

E-mail: cmet.rmlnlu@gmail.com

Click here for CMET's Official Website